

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 3817  
(To be answered on the 9<sup>th</sup> August 2018)**

**REQUIREMENT OF IDENTITY PROOF FOR AIR PASSENGERS**

**3817. PROF PREM SINGH CHANDUMAJRA  
SHRI S.P. MUDDAHANUME GOWDA**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has issued fresh guidelines with regard to identity proof of the flyers at airports and if so, the details thereof;
- (b) whether the security aspect at airport and during flights were given adequate attention while formulating these guidelines and if so, the details thereof;
- (c) whether the Union Government is planning to make it mandatory for air passengers to furnish a unique identity at the time of flight booking, if so, the details thereof and the objective behind the move;
- (d) whether the Union Government has also decided to set up a technical committee with representation of stakeholders to take this initiative forward; and
- (e) if so, the details thereof along with the time by which the committee is likely to submit its report?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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(a) to (c): Instructions in this respect have been issued by the Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in the country, in the month of October, 2017 to facilitate hassle-free passenger movement at airports and to ensure that only a bonafide passenger travels on a valid ticket issued in his/her name. According to the circular of BCAS, any one of the following documents shall be carried in original by a bonafide passenger for security control with respect to departing passengers:-

- (i) Passport  
(ii) Electoral photo identity card issued by Election Commission of India  
(iii) Aadhaar or m-Aadhaar issued by Unique Identification Authority of

**India (UIDAI)**

**(iv) PAN card issued by Income Tax Department**

**(v) Driving licence issued by RTO**

**(vi) Service photo identity cards issued by Central Government/State Government, Public Sector Undertakings, Local Bodies or Public Limited Companies**

**(vii) Student photo identity cards issued by Government Institutions/Government recognised Educational Institutions.**

**(viii) Nationalised Bank Passbook with attested photograph**

**(ix) Pension card / Pension documents having photograph of the passenger**

**(x) Disability photo ID card / handicapped medical certificate issued by the respective State/UT Governments/Administrations.**

**(d) & (e): Technical Committee set up for standardisation of Digi Yatra Biometric Boarding System processes has already submitted its report.**

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